HIGH COURT OF JAMMU AND KASHMIR

AT SRINAGAR

Order No. <u>309</u> Dated:-<u>23.07.2010</u>

Consequent upon placement of the services of the following Judicial Officers at the disposal of Hon'ble the Chief Justice in terms of the Resolution passed by the Full Court in its meeting held on July 21, 2010, the Hon'ble Chief Justice, in exercise of powers conferred under Article 229 of the Constitution of India read with Section 108 of the Constitution of Jammu and Kashmir, has been pleased to order the following postings:

- Shri Janak Raj Kotwal, Principal District and Sessions Judge, is posted as Registrar Vigilance High Court of J&K vice Shri Ashok Kumar Koul;
- 2) Smt. Kaneez Fatima, Principal District and Sessions Judge, is posted as Registrar Judicial, High Court of J&K at Srinagar, vice Shri Abdul Rashid Malik; and
- Shri Kartar Singh, Principal District and Sessions Judge, is posted as Registrar Judicial, High Court of J&K at Jammu, vice Shri Puneet Gupta.

Note:-All the above transferees shall move simultaneously and hand over their respective charge(s) to the available Judicial Officers. They shall join their new place of postings by 2nd of August, 2010.

shall join their new place of postings by 2nd of August, 2010. By Order. Registrar General No. 4406-4421/G1S Dated: 23-7-200 Copies of the above forwarded to:-Principal Secretary to Hon'ble the Chief Justice, High Court of J&K; 1. Secretary to Government, Law Department, J&K, Srinagar; 2. 3. Registrar Vigilance, High Court of J&K, Srinagar; Registrars Judicial, High Court of J&K, Jammu/Srinagar; 4-5. Joint Registrar/PPS to Lord Chief Justice, High Court of J&K; 6: Joint Registrars(Judicial), High Court of J&K, Jammu/Srinagar; 7-8. Secretary to Hon'ble Mr. Justice 10-12. Principal District and Sessions Judge, Jammu/Srinagar/Kathua; Special Judge, Anti-Corruption, Jammu, 13. Presiding Officer, MACT, Srinagar, 14. 15. Shri Chief Accounts Officer, High Court of J&K, Main wing; 16. Incharge, NIC, High Court of J&K, Srinagar, for uploading the same on 17. Website 15. Order file.

Deputy Registrar (Admn.)